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CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH, JODHPUR

Date of Order : 5.11.2008 - OA No. 244/2007

Mr. J.K. Mishra, counsel for applicant.  
Mr. Salil Trivedi, counsel for respondents.

The learned counsel Mr. J.K. Mishra for applicant and Mr. Salil Trivedi, learned counsel representing the respondents No. 1 and 2 are present before us. While the applicant supported the OA and the Respt. opposed it, ~~he~~ <sup>in the</sup> learned counsel for applicant ~~fairly~~ submitted that he desires to withdraw this OA to which learned counsel for respondents has no objection.

Under these circumstances, the O.A. is dismissed as withdrawn.

hdi  
(N.D.Raghavan)  
VC

R. no 7  
copy  
MIVD

R/c  
J. 168  
18/11/68

Part II and III destroyed  
in my presence on 19/11/68  
under the supervision of  
section officer ( ) as per  
order dated 19/8/2014

Section officer (Record)